

**THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN):** (a) to (c). The powers of the administration, central and management of the Dargah Endowment, Ajmer vests in the Dargah Committee constituted by the Central Government. The President, Dargah Committee has informed that there have been no financial irregularities in the use of the Dargah funds.

Central Government, however, has recently received certain representations alleging misuse of the Dargah funds which are being examined to ascertain their veracity.

[*Translation*]

#### **Begging Menace**

**5359. SHRI GANGA CHARAN LODHI:** Will the Minister of WELFARE be pleased to state:

(a) whether Government propose to enact any law to check the menace of begging in view of the increasing number of beggars in the country;

(b) if so, the what time; and

(c) if not, the reasons therefor?

**THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN):** (a) to (c). Fifteen State Governments and 2 Union Territory Administrations have enacted their own anti-beggary laws. Since the subject of beggary does not figure in any of the lists contained in the Seventh Schedule of the Constitution of India and it is relatable either to 'Vagrancy' falling in List III as Item

No. 15-Concurrent List of the Constitution, or to "Relief of the disabled and unemployable" falling in List II as Item No. 9- State List of the Constitution, the Government do not propose to enact a Central law on the subject.

[*English*]

#### **Export of Cotton**

**5360. SHRI M.M. PALLAM RAJU:** Will the Minister of TEXTILES be pleased to state:

(a) the annual cotton export during the last three years and the revenue earned thereon;

(b) the names of the major importers and the amount bought over the last three years;

(c) the names of the cotton producing countries who are our prime competitors in the international market; and

(d) the steps proposed to improve international competitiveness of the cotton industry?

**THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV):** (a) 13.67 lakh bales of cotton valued Rs. 246.61 crores were exported during 1986-87 season, 0.44 lakh bales of cotton valued at Rs. 27.73 crores were exported during 1987-88 season and 0.77 lakh bales of cotton valued at Rs. 71.64 crores were exported during 1988-89 cotton season.

(b) A statement is attached.

(c) U.S.A, USSR, Pakistan, China, Brazil

and Turkey are our prime competitors in the international market.

(d) Prices of Indian cotton are generally

lower than the international prices. Efforts have been made towards increased modernisation to improve productivity, efficiency and quality of cotton products to internationally competitive levels.

## STATEMENT

*Names of major importers of cotton from India and the quantity/value of cotton imported by them from India from 1986-87 to 1988-89*

*Qty. in lakh bales  
Value Rs. in crores*

Name of the Country	1986-87		1987-88		1988-89	
	Qty.	Value	Qty.	Value	Qty.	Value
1	2	3	4	5	6	7
Japan	1.55	11.53	0.44	19.84	0.56	49.87
S Korea	0.79	12.71	—	—	0.0004	1.40
Singapore	0.14	2.87	—	—	0.003	2.17
China	3.14	51.81	—	—	—	—
Czechoslovakia	0.59	11.23	—	—	—	—